

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 246 OF 2014 &
IA NO. 56 OF 2015**

Dated: 25th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Tata Power Delhi Distribution Ltd.

.... Appellant(s)

Versus

Delhi Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Sahai
Ms. Puja Priyadarsini
Mr. Nived Veerapaneni
Mr. Anurag Bansal
Ms. Sakshi Menhotra
Ms. Ritu Gupta
Mr. Deepak Jain

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma

ORDER

Heard learned counsel, Mr. Hemant Sahai for the Appellant for some time.

List the matter for further hearing on **1-10-2018**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/kt